

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4400
ANSWERED ON:08.08.2014
ARMY CENTRAL WELFARE FUND
Lokhande Shri Sadashiv Kisan

Will the Minister of DEFENCE be pleased to state:

- (a) the details of donations received by the Army Central Welfare Fund from citizens during the last three years and the current year along with its utilization status;
- (b) whether any financial assistance has been provided from Army Central Welfare Fund or any other Defence Funds to the dependents of martyrs of Kargil War and other martyrs killed at Indo-Pak Border during the said period;
- (c) if so, the details thereof along with the total number of families who have been provided financial assistance during the said period; and
- (d) the other steps being taken or proposed to be taken for providing financial assistance to dependents / families of martyrs?

Answer

MINISTER OF STATE (RAO INDERJIT SINGH) IN THE MINISTRY OF DEFENCE

(a) The donations received in Army Central Welfare Fund from citizens during last three years and current year are as under:-

Year	Donation Received (Rs. in lakhs)
2011-2012	23.11
2012-2013	15.10
2013-2014	32.10
2014-2015	31.63

(As on 25th July, 2014)

The amount of donations received is utilized to pay demise grant to the Next of Kin of retired JCOs / ORs as immediate succor, and distress grant to ex-servicemen and their dependents.

(b) & (c): Financial assistance to the dependents of the martyrs of the Kargil War from National Defence Fund (Kargil) is as under:-

(a) Dwelling Unit Rs.5 Lakh
(b) Parental Assistance Rs.2 Lakh
(Where parents are not NoK)

(c) Children Education Assistance Rs.2 Lakh One time financial assistance of Rs.50,000/- is provided to the eligible NOK of all fatal battle casualties w.e.f. 15th August 1947 to 30th April 1999 out of National Defence Fund (BC).

The families of martyrs of Kargil War were provided financial assistance from National Defence Fund (Kargil) and no payment is pending.

A total number of ten families of martyrs have been provided financial assistance out of National Defence Fund (BC) @ Rs.50,000/- during the said period.

(d) Details of monetary benefits entitled to the NoK of Battle Casualties are as under:-

(i) Liberalised Family Pension: Equal to the reckonable emoluments last drawn by the deceased personnel for life to the NoK.

(ii) Death Gratuity: Based on length of service rendered and emoluments last drawn by the deceased individual.

(iii) Ex-gratia:

(a) Rs.10 lakh in case of death on duty due to accidents / acts of violence by terrorists.

(b) Rs.15 lakh in case of death on duty due to enemy action in war / border skirmishes / action against militants / terrorist / natural

disasters / extreme weather conditions.

(c) Rs.20 lakh in case of death during enemy action in international war / war like engagements which are specifically notified.

(iv) Army Group Insurance Fund:

- (a) Officers - Rs.50 lakhs.
- (b) JCO/ORs - Rs.25 lakhs.

(v) Army Wives Welfare Association Fund:

- (a) Officers - Rs.10,000/-
- (b) JCOs/ORs - Rs.10,000/-

(vi) Army Officers' Benevolent Fund:

- a) Officers - Rs.50,000/-
- (b) JCOs/ORs - Not applicable.